

**Making of Ayodhya Hill (West Bengal) a Tourist Centre**

2633. SHRI BASUDEB ACHARYA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to make Ayodhya Hill in the District of Purulia, West Bengal, to make a tourist centre; and

(b) if so, by when?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir. There is no proposal in the Central Sector to develop Ayodhya Hill in the District of Purulia, West Bengal as a tourist Centre.

(b) Does not arise.

**विदेशी कम्पनियों का भारतीयकरण**

2634. श्री केशव राव पारथी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) विदेशी मुद्रा विनियमन अधिनियम में 1973 के संशोधन से लेकर 1980 तक भारत में कार्यरत कंपनियों के वर्षवार नाम क्या हैं जिन्होंने विदेशी इक्विटी शेयरों के हस्तांतरण द्वारा अथवा भारतीयों को नए इक्विटी शेयर जारी कर अथवा दोनों प्रकार में अपना भारतीयकरण कर लिया है; और

(ख) उपरोक्त (क) में उल्लिखित तीन वर्गों की कंपनियों द्वारा कंपनीवार, उद्योगवार और देशवार शेयरधारियों के प्रत्येक वर्ग की संख्या आवंटित शेयरों के अनुपात के संबंध में विवरण क्या है ?

वित्त मंत्री (श्री आर. वेंकटरामन) :

(क) और (ख). जानकारी इकट्ठी की जा रही है और उसे सभा-पटल पर रख दिया जाएगा ।

**Supply of Cotton at Economic rate to Public Sector State Textile Industry in West Bengal**

2635. SHRIMATI GEETA MUKHERJEE: Will the Minister of COMMERCE be pleased to state:

(a) whether it is correct that due to West Bengal not producing cotton the availability of cotton to the public sector textile industry in the State at economical rate is ensured and it has not to pay high price of cotton produced in other States;

(b) whether it is also true that it is not getting any financial accommodation from either supplies or financial institutions; and

(c) what steps Government have taken to ensure that supply of cotton at economical rate with favourable financial term to the public sector State Textile Industry in West Bengal?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). The public sector mills in West Bengal purchase cotton at market prices similar to that obtaining in the rest of the country, but they have to incur a marginal additional cost due to freight. Bulk of the cotton to these mills is supplied by the Cotton Corporation of India in the public sector and the Maharashtra State Cooperative Marketing Federation. The Cotton Corporation has extended a credit limit of Rs. 4 crores to NTC (West Bengal). Maharashtra Federation usually provides one month's credit. In addition, mills also enjoy cash credit facility from banks against hypothecation of stocks. For facilitating supply of cotton at economical rates, Cotton Corporation of India has opened a supply depot at Calcutta.